

**Annexure : C**

ne of the corporate debtor: Shree Raghuvanshi Fibres Pvt. Ltd.; Date of commencement of Liquidation: 30th August, 2022; List of creditors as on: 28th October, 2

**List of operational creditors (Government Dues)**

Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted			Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?			
1	Deputy Commissioner of Income Tax Circle 1(2), Rajkot	28-Jun-2021	37,112,374	37,112,374	Govt. Dues	No		-	Note 1
2	State Tax Officer-3 Unit 94, Gondal	14-Sep-2022	434,522,907	360,500,227	Govt. Dues	No	74,022,680	-	Note 2
	<b>Total</b>		<b>471,635,281</b>	<b>397,612,601</b>			<b>74,022,680</b>	-	

Notes:

- 1 CIRP claim taken as Liquidation claim as per the Proviso of Regulation 30 of the Amended Liquidation Process Regulations.
- 2 Claim is considered as Secured as per the "Rainbow Paper Judgement" by the Hon. Supreme Court. Interest on interest & penalty amount rejected based on the replies received from the claimant.